

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3704
ANSWERED ON:04.09.2012
COMPLAINTS OF CVC
Patel Shri Bal Kumar

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has received a number of complaints from the Central Vigilance Commission (CVC) for investigation and report;
- (b) if so, the details thereof during each of the last three years;
- (c) whether there has been a enormous delay in investigation and reporting to CVC; and
- (d) if so, the reasons therefor?

Answer

MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF CULTURE (KUMARI SELJA)

(a) Yes, sir.

(b) Six complaints alleging irregularities in awarding contract/tender process & corruption were received in 2010. One complaint regarding unauthorized construction at Bijai Mandal, Delhi, a Centrally Protected Monument and two complaints alleging irregularities in purchase of books and misuse of official power have been received in the year 2011 and 2012 respectively.

(c & d) Out of 9 complaints received in the Ministry during the last three years, the reports in respect of 2 complaints have been furnished to CVC in time. As regards the other complaints, Ministry has not been able to furnish the comments/reports to CVC in time, as these complaints pertain to the attached/subordinate and autonomous organizations under the administrative control of the Ministry. These complaints have to be examined/investigated by the organizations and hence there is some delay.